

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 241/252/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE COMPANY: Connect Infosoft Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Iswar Mohapatra, Advocate		
	For the Respondent:	Ms. Lakshmi Gurung, Standing Counsel for the Income Tax Department		

ORDER

Ms. Lakshmi Gurung, Standing Counsel for the Income Tax Department has put in appearance on behalf of the Income Tax Department and accepts notice of the petition. Notice be effected on the ROC also.

To come up on 09.01.2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)